

बालको द्वारा विदेशी वृत्तिकर्ताओं को पहले क्विटे गये आइंरो पर लगभग 12000 टन घातु मार्ग में है। चालू वर्ष में 75000 टन एल्यूमीनियम के आयात का प्रस्ताव है। एल्यूमीनियम का आइंटन विभिन्न परियोजनाओं के लिए नहीं किया जाता अपितु वह आइंटन सरकार द्वारा जारी निर्देशों के अनुसार कन्डक्टर केवल आवि निर्माता वृत्तियों को किया जाता है।

Distribution of Steel in Rural Areas

*1183. SHRI AMARSINH V. RA-THAWA: Will the Minister of STEEL AND MINES be pleased to lay a statement showing:

(a) whether Government are considering to bring some changes in regard to supply and distribution of steel in rural areas;

(b) if so, the details thereof;

(c) the number of distribution centres functioning in the country in rural areas; and

(d) the proposals for opening new centres?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) Yes, Sir. A scheme has been finalised recently for distribution of steel in rural areas through Rural Distribution Centres.

(b) The rural distribution centres will be set up/operated by the existing distribution network of State Apex Cooperative Marketing Societies/Federations/Depots of State Agro-Industries Corporations. The blocks where the Rural Distribution Centres will operate have been chosen from the list of Districts identified by Government of India for Intensive fertiliser promotion campaign. However, the actual locations of the Rural Distribution Centres will be finalised in consultation with the above mentioned bodies. The Rural Distribution Centres will operate with active assistance and support of Steel Authority of India Limited. This scheme as envisaged involves supply of about 50 tonnes per month of cer-

tain categories of steel as per demand in the rural areas to each centre.

(c) Rural Marketing Centres have not yet started functioning.

(d) It is proposed to put into operation about 80 Rural Distribution Centres by September, 1979. 40 more such centres are expected to be set up by the end of this financial year (March '80). This service is expected to cover almost all the blocks in the country within the next few years.

Bribe taken by P.A. to Minister from a Company

10695. SHRI JYOTIRMOY BOSU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that one of the P.As of the Ministry of Law and Company Affairs took bribe of Rs 10,000 from a Company; and

(b) if so, details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). A complaint from one Shri Pramod Kumar Arya alleging payment of a bribe of Rs. 8,000/- to one of the P.As. in the Ministry of Law, Justice and Company Affairs through Shri B. N. Upadhyaya was received on 14th April, 1978. It was referred to CBI for investigation.

The CBI have informed that investigation has been completed and it has been decided to file a charge sheet against accused B. N. Upadhyaya for conspiracy. It is understood that there is no sufficient evidence against the P.A. of having demanded or taken a bribe and hence he is not being prosecuted. The charge sheet in the court is likely to be filed in about a week's time.